

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR**  
**BENCH, JABALPUR**

**Original Application No. 398 of 2005**

Jabalpur, this the 6<sup>th</sup> day of April, 2006

**Hon'ble Shri Justice M.A. Khan, Vice Chairman  
Hon'ble Dr. G.C. Srivastava, Vice Chairman**

R.S. Maravi ..... 11

(By Advocate – None)

**Applicant**

## Versus

Union of India & Ors.

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## Respondents

(By Advocate – Shri S.K. Mishra)

### ORDER (Oral)

**By Justice M.A. Khan, Vice Chairman –**

The applicant is not represented. It is a second call. Still nobody appeared for the applicant. On the previous date of hearing on 5.4.2006 also nobody has appeared on behalf of the applicant. It seems that the applicant is no more interested in prosecuting with the case. Accordingly, the OA is dismissed in default.

**(Dr. G.C. Srivastava)**  
**Vice Chairman**

(M.A. Khan)  
Vice Chairman

Accepted  
6/4/06